

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 10.03.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C. Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	1232 3/20 22	10.03 .2022	WP (C) - 34400 /2021	S.J. NANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-09		WRIT BRANCH (DIV ISIO N BENC H)	(S eat No - 11 9)
2	1232 4/20 22	10.03 .2022	WP (C) - 1073/ 2018	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(S eat No - 11 9)
3	1232 5/20 22	10.03 .2022	WP (C) - 28939 /2013	M.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(S eat No - 11 9)
4	1232 6/20 22	10.03 .2022	WP (C) - 3827/ 2022	K.N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(S eat No - 11 9)
5	1232 7/20 22	10.03 .2022	WP (C) - 1074/ 2018	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(S eat No - 11 9)
6	1232	10.03	WP (C)	B.K.	C.O.	COURT	Order Dtd. 2022-03-08			(S

	8/20 22	.2022	- 1070/ 2018	DAS	.	T NO. 3 OLD				ea t No - 11 9)
7	1232 9/20 22	10.03 .2022	WP (C) - 1068/ 2018	B.K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-08			(S ea t No - 11 9)
8	1233 0/20 22	10.03 .2022	WP (C) - 40700 /2021	P.K. DAS, CGC	C.O .	COUR T NO. 3	Order Dtd. 2022-03-08		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)
9	1233 1/20 22	10.03 .2022	WP (C) - 30663 /2011	B.K. LENKA	C.O .	COUR T NO. 5	Order Dtd. 2022-03-09			(S ea t No - 12 2)
10	1233 2/20 22	10.03 .2022	ITA- 14/20 07	D.K. BISOI	C.O .	COUR T NO. 16	Order Dtd. 2022-03-07		CIVI L REVI SION	(S ea t No - 5)
11	1233 3/20 22	10.03 .2022	WP (C) - 1076/ 2018	B.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 5)
12	1233 4/20 22	10.03 .2022	WP (C) - 1077/ 2018	B.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 5)
13	1233 5/20 22	10.03 .2022	WP (C) - 1075/ 2018	B.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 5)
1	1233	10.03	WP (C)	B.K.	C.O	COUR	Order Dtd. 2022-03-08			(S

4	6/20 22	.2022	- 1072/ 2018	DAS	.	T NO. 16				ea t No - 5)
1 5	1233 7/20 22	10.03 .2022	WP (C) - 1071/ 2018	B.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 5)
1 6	1233 8/20 22	10.03 .2022	WP (C) - 15644 /2011	P.K. LENKA	C.O .	COUR T NO. 16	Order Dtd. 2022-03-09			(S ea t No - 5)
1 7	1233 9/20 22	10.03 .2022	WP (C) - 6566/ 2013	B.PANDA	C.O .	COUR T NO. 9	Order Dtd. 2022-03-08			(S ea t No - 5)
1 8	1234 0/20 22	10.03 .2022	WP (C) - 19898 /2021	L.D. SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-03-08			(S ea t No - 5)
1 9	1234 1/20 22	10.03 .2022	WP (C) - 2279/ 2021	D. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
2 0	1234 2/20 22	10.03 .2022	WP (C) - 30465 /2011	B.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 5)
2 1	1234 3/20 22	10.03 .2022	CRLMC - 2590/ 2016	M K MOHANTY	GEN ERA L		Order Dtd. 2016-10-17	WITH DT, 7/4/ 21	CRMI NAL MISC -2	(S ea t No - 15 )
2 2	1234 4/20 22	10.03 .2022	WP (C) - 11081 /2003	S BEHERA	GEN ERA L		PetitionAnnexure,Misc.cas e,Counter,Rejoinder,Entir e Order,		WRIT BRAN CH-1	(S ea t No - )

										31)
23	1234 5/20 22	10.03 .2022	WP (C) - 7469/ 2017	R. C. MALLICK	GEN ERA L		Order Dtd. 2021-11-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
24	1234 6/20 22	10.03 .2022	CONTC - 7662/ 2021	M R NAYAK	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 10 9)
25	1234 7/20 22	10.03 .2022	WP (C) - 7939/ 2018	P K MISHRA	GEN ERA L		Order Dtd. 2018-07-26		WRIT BRAN CH-8	(S ea t No - 43 )
26	1234 8/20 22	10.03 .2022	WP (C) - 36193 /2021	T NAYAK	GEN ERA L		Order Dtd. 2022-02-14			(S ea t No - 43 )
27	1234 9/20 22	10.03 .2022	WP (C) - 11043 /2007	B NAYAK	GEN ERA L		Order Dtd. 2015-12-14		WRIT BRAN CH-8	(S ea t No - 42 )
28	1235 0/20 22	10.03 .2022	WP (C) - 9162/ 2009	S.C.SUN DARA	C.O .	IN CHAM BERS	Order Dtd. 2022-03-08			(S ea t No - 42 )
29	1235 1/20 22	10.03 .2022	WP (C) - 2656/ 2022	M.K.RAT H	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-08			(S ea t No - 42 )
3	1235	10.03	WP (C)	D P	GEN		Order Dtd. 2022-01-25			(S

0	2/20 22	.2022	- 41402 /2021	MISHRA	ERA L					ea t No - 42 )
3 1	1235 3/20 22	10.03 .2022	WP (C) - 2706/ 2009	R.K.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-08			(S ea t No - 42 )
3 2	1235 4/20 22	10.03 .2022	WP (C) - 12304 /2005	A K BISWAL	GEN ERA L		Order Dtd. 2019-04-09	WRIT BRAN CH-3		(S ea t No - 12 )
3 3	1235 5/20 22	10.03 .2022	WP (C) - 6528/ 2009	M/S.NIT YANANDA BEHURIA	C.O .	IN CHAM BERS	Order Dtd. 2022-03-08			(S ea t No - 12 )
3 4	1235 6/20 22	10.03 .2022	WP (C) - 6529/ 2009	M/S.NIT YANANDA BEHURIA	C.O .	IN CHAM BERS	Order Dtd. 2022-03-08			(S ea t No - 12 )
3 5	1235 7/20 22	10.03 .2022	WP (C) - 16568 /2006	T.K.NAY AK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 12 )
3 6	1235 8/20 22	10.03 .2022	WP (C) - 11836 /2012	B.K.PAN DA	GEN ERA L		PetitionAnnexure,	I.A AND COPY OF ORDE R DT- 9/4/ 21	WRIT BRAN CH-2	(S ea t No - 7)
3 7	1235 9/20 22	10.03 .2022	WP (C) - 16569	T.K.NAY AK	C.O .	COUR T NO.	Order Dtd. 2022-03-08			(S ea t

			/2006			19				No - 7)
38	1236 0/20 22	10.03 .2022	WP (C) - 16570 /2006	T.K.NAY AK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 7)
39	1236 1/20 22	10.03 .2022	WP (C) - 32412 /2021	P K RATH	GEN ERA L		Order Dtd. 2022-02-23		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
40	1236 2/20 22	10.03 .2022	WP (C) - 16571 /2006	T.K.NAY AK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 12 1)
41	1236 3/20 22	10.03 .2022	WP (C) - 4542/ 2022	SUBAS CHANDRA DAS	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 12 1)
42	1236 4/20 22	10.03 .2022	WP (C) - 16572 /2006	T.K.NAY AK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 12 1)
43	1236 5/20 22	10.03 .2022	CRLMC - 1158/ 2006	H K SINGH	GEN ERA L		Order Dtd. 2016-01-07		CRIM INAL MISC -3	(S ea t No - 9)
44	1236 6/20 22	10.03 .2022	WP (C) - 2401/ 2007	J.C. BARAL	C.O .		Order Dtd. 2022-03-08			(S ea t No - 9)
45	1236 7/20 22	10.03 .2022	WP (C) - 6774/ 2006	P K MISHRA	GEN ERA L		PetitionAnnexure ,Counter, Affidavit,		WRIT BRAN CH-7	(S ea t

			2002						No - 18)
46	1236 8/20 22	10.03 .2022	WP (C) - 5098/ 2006	T.K. NAYAK	C.O .		Order Dtd. 2022-03-08		(S ea t No - 18 )
47	1236 9/20 22	10.03 .2022	WPCRL - 633/2 009	PRAKASH PAIKRAY	C.O .		Order Dtd. 2022-03-08		(S ea t No - 18 )
48	1237 0/20 22	10.03 .2022	WP (C) - 5098/ 2006	M. BEHERA	C.O .		Order Dtd. 2022-03-08		(S ea t No - 18 )
49	1237 1/20 22	10.03 .2022	RSA- 248/2 002	UTTAM NAIK	C.O .	COUR T NO. 24	Order Dtd. 2022-03-07		(S ea t No - 18 )
50	1237 2/20 22	10.03 .2022	WP (C) - 19218 /2011	S N SAHU	GEN ERA L		Affidavit		(S ea t No - 18 )
51	1237 3/20 22	10.03 .2022	WP (C) - 14551 /2006	D.K.SAH U	C.O .		Order Dtd. 2022-03-08		(S ea t No - 18 )
52	1237 4/20 22	10.03 .2022	WP (C) - 10218 /2006	T.K. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08		(S ea t No - 18 )

53	1237 5/20 22	10.03 .2022	WP(C) - 29329 /2011	D P PANIGRA HI	GEN ERA L		Order Dtd. 2019-11-14		(S ea t No - 18 )
54	1237 6/20 22	10.03 .2022	WP(C) - 10218 /2006	M. BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08		(S ea t No - 18 )
55	1237 7/20 22	10.03 .2022	CRLMC - 1299/ 2021	P C DAS	GEN ERA L		Order Dtd. 2021-12-07		(S ea t No - 18 )
56	1237 8/20 22	10.03 .2022	WP(C) - 14551 /2006	P.K.ROU T	C.O .		Order Dtd. 2022-03-08		(S ea t No - 18 )
57	1237 9/20 22	10.03 .2022	CMP- 448/2 020	B.K.PAN DA	GEN ERA L		Order Dtd. 2020-08-20		(S ea t No - 18 )
58	1238 0/20 22	10.03 .2022	WP(C) - 16565 /2006	T.K. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08		(S ea t No - 18 )
59	1238 1/20 22	10.03 .2022	WP(C) - 16094 /2006	T.BAG	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08		(S ea t No - 18 )
60	1238 2/20 22	10.03 .2022	WP(C) - 16566 /2006	T.K. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08		(S ea t No - 18 )



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6 1	1238 3/20 22	10.03 .2022	CMP- 674/2 018	B.K.PAN DA	GEN ERA L		Order Dtd. 2019-03- 06Judgement Dtd. 2019-03- 06,		WRIT BRAN CH-2	(S ea t No - 34 )
6 2	1238 4/20 22	10.03 .2022	RSA- 472/2 006	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 34 )
6 3	1238 5/20 22	10.03 .2022	WP (C) - 16094 /2006	S.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-03-08			(S ea t No - 34 )
6 4	1238 6/20 22	10.03 .2022	WP (C) - 16567 /2006	T.K. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 34 )
6 5	1238 7/20 22	10.03 .2022	CONTC (CPC) - 284/2 017	M/S S.K. GARTIA	GEN ERA L		Order Dtd. 2022-02-18			(S ea t No - 34 )
6 6	1238 8/20 22	10.03 .2022	WP (C) - 16564 /2006	T.K. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2022-03-08			(S ea t No - 34 )
6 7	1238 9/20 22	10.03 .2022	CONTC (CPC) - 283/2 017	S K GARTIA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 34 )
6	1239	10.03	WP (C)	M.	C.O	COUR	Order Dtd. 2022-03-08		WRIT	(S

8	0/20 22	.2022	- 5394/ 2004	BEHERA	.	T NO. 26			BRAN CH-7	ea t No - 44 )
6 9	1239 1/20 22	10.03 .2022	WP (C) - 2658/ 2010	S.P. SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 44 )
7 0	1239 2/20 22	10.03 .2022	ABLAP L- 11059 /2021	HIMANSH U KUMAR BHOL	GEN ERA L		Order Dtd. 2021-12-07			(S ea t No - 44 )
7 1	1239 3/20 22	10.03 .2022	WP (C) - 5392/ 2004	M. BEHERA	C.O .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
7 2	1239 4/20 22	10.03 .2022	CONTC - 7659/ 2021	M R NAYAK	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 44 )
7 3	1239 5/20 22	10.03 .2022	WP (C) - 2658/ 2010	M.D.BIS WAL	C.O .	COUR T NO. 16	Order Dtd. 2022-03-08			(S ea t No - 44 )
7 4	1239 6/20 22	10.03 .2022	ABLAP L- 990/2 020	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2022-02-10			(S ea t No - 44 )
7 5	1239 7/20 22	10.03 .2022	WP (C) - 5392/ 2004	T.K. NAYAK	C.O .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )

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76	1239 8/20 22	10.03 .2022	CONTC - 7660/ 2021	M R NAYAK	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 44 )
77	1239 9/20 22	10.03 .2022	WP(C) - 5393/ 2004	T.K. NAYAK	C.O T .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
78	1240 0/20 22	10.03 .2022	WP(C) - 4563/ 2004	S.S.BIS WAL	C.O T .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
79	1240 1/20 22	10.03 .2022	WP(C) - 5393/ 2004	M. BEHERA	C.O T .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
80	1240 2/20 22	10.03 .2022	ABLAP L- 14830 /2021	S K PRADHAN	GEN ERA L		Order Dtd. 2021-12-09			(S ea t No - 44 )
81	1240 3/20 22	10.03 .2022	WP(C) - 5395/ 2004	M. BEHERA	C.O T .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
82	1240 4/20 22	10.03 .2022	WP(C) - 4563/ 2004	D.NAYAK	C.O T .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
83	1240 5/20	10.03 .2022	WP(C) -	T.K. NAYAK	C.O T .	COUR T	Order Dtd. 2022-03-08			(S ea

	22		5395/ 2004			NO. 26				t No - 44 )
8 4	1240 6/20 22	10.03 .2022	WP (C) - 4565/ 2004	D.NAYAK	C.O .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
8 5	1240 7/20 22	10.03 .2022	WP (C) - 4561/ 2004	S.S. BISWAL	C.O .	COUR T NO. 26	Order Dtd. 2022-03-08			(S ea t No - 44 )
8 6	1240 8/20 22	10.03 .2022	ABLAP L- 4250/ 2020	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 44 )
8 7	1240 9/20 22	10.03 .2022	ABLAP L- 10407 /2021	S K PRADHAN	GEN ERA L		Order Dtd. 2021-10-25			(S ea t No - 44 )
8 8	1241 0/20 22	10.03 .2022	WP (C) - 4561/ 2004	D. NAYAK	C.O .		Order Dtd. 2022-03-08			(S ea t No - 44 )
8 9	1241 1/20 22	10.03 .2022	WP (C) - 4566/ 2004	S.S.BIS WAL	C.O .		Order Dtd. 2022-03-08			(S ea t No - 44 )
9 0	1241 2/20 22	10.03 .2022	ABLAP L- 4249/ 2020	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 44 )

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91	12413/2022	10.03.2022	WP (C) - 4562/2004	S.S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Seat No - 44)
92	12414/2022	10.03.2022	WP (C) - 22802/2021	D. D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07	WRIT BRANCH (DIVISION BENCH)		(Seat No - 111)
93	12415/2022	10.03.2022	WP (C) - 4566/2004	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-08			(Seat No - 111)
94	12416/2022	10.03.2022	ABLAP L- 4239/2020	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 111)
95	12417/2022	10.03.2022	ABLAP L- 16583/2017	A MOHANTY	GENERAL		Order Dtd. 2017-10-23	CRIMINAL MISC -1		(Seat No - 2)
96	12418/2022	10.03.2022	WP (C) - 4562/2004	D. NAYAK	C.O.		Order Dtd. 2022-03-08			(Seat No - 2)
97	12419/2022	10.03.2022	WP (C) - 30312/2020	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07	WRIT BRANCH (DIVISION BENCH)		(Seat No - 115)
98	12420/2022	10.03.2022	SAO- 7/2019	P.K.SWA IN	C.O.	COURT NO.	Order Dtd. 2022-03-09	SECOND APPEAL		(Seat No - 2)

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99	1242 1/20 22	10.03 .2022	WP (C) - 35140 /2021	B. K. DAS	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
100	1242 2/20 22	10.03 .2022	OJC- 2401/ 1996	D. SAMAL	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-08			(Seat No - 106)
101	1242 3/20 22	10.03 .2022	ABLAP L- 4238/ 2020	P.K.BAR IK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 106)
102	1242 4/20 22	10.03 .2022	WP (C) - 36987 /2021	S. K. SINGH	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-07			(Seat No - 106)
103	1242 5/20 22	10.03 .2022	WP (C) - 6106/ 2002	M.R. MALLA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-08			(Seat No - 106)
104	1242 6/20 22	10.03 .2022	ABLAP L- 4236/ 2020	B.K.PAN DA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 106)
105	1242 7/20 22	10.03 .2022	ABLAP L- 16569 /2017	A MOHANTY	GEN ERA L		Order Dtd. 2017-10-23		CRIMINAL MISC -1	(Seat No - 2)
1	1242	10.03	ABLAP	G.SUNDA	C.O	COUR	Order Dtd. 2022-03-09			(S

06	8/2022	.2022	L-4233/2020	RA	.	T NO. 2 OLD				ea t No - 2)
107	12429/2022	10.03.2022	OJC-12538/1999	M.R. MALLA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-03-08			(S ea t No - 2)
108	12430/2022	10.03.2022	WP (C) - 5746/2022	P.K.BAR IK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-03-08			(S ea t No - 2)
109	12431/2022	10.03.2022	ABLAP L- 16551/2017	A MOHANTY	GEN ERA L		Order Dtd. 2017-10-23		CRIM INAL MISC -1	(S ea t No - 2)
110	12432/2022	10.03.2022	ABLAP L- 4232/2020	G.SUNDA RA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 2)
111	12433/2022	10.03.2022	ABLAP L- 4228/2020	DILIP SAMAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 2)
112	12434/2022	10.03.2022	ABLAP L- 16561/2017	A MOHANTY	GEN ERA L		Order Dtd. 2017-10-23		CRIM INAL MISC -1	(S ea t No - 2)
113	12435/2022	10.03.2022	ABLAP L- 4225/2020	G.R.PAT RA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 2)
114	12436/2022	10.03.2022	ABLAP L- 1870/2022	R DAS	GEN ERA L		PetitionAnnexure,			(S ea t No - 2)

115	12437/2022	10.03.2022	ABLAP L-4216/2020	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 2)
116	12438/2022	10.03.2022	WP (C) - 13552/2010	LAXMIDHAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 2)
117	12439/2022	10.03.2022	ABLAP L-4212/2020	S.K.BHANJDEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 2)
118	12440/2022	10.03.2022	WP (C) - 13552/2010	L.D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 2)
119	12441/2022	10.03.2022	ABLAP L-4211/2020	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 2)
120	12442/2022	10.03.2022	WP (C) - 5750/2022	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 2)
121	12443/2022	10.03.2022	ABLAP L-4210/2020	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 2)
122	12444/2022	10.03.2022	ABLAP L-4197/2020	H.P.OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 2)
123	12445/2022	10.03.2022	WP (C) - 5351/2022	J.K.MISHRA 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08	WRIT BRANCH-3		(Seat No - )



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1 2 4	1244 6/20 22	10.03 .2022	ABLAP L- 4195/ 2020	J.P.KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 2 5	1244 7/20 22	10.03 .2022	WP(C) - 12025 /2010	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-08			(S ea t No - 13 )
1 2 6	1244 8/20 22	10.03 .2022	ABLAP L- 4187/ 2020	A.K.MIS HRA	C.O .	COUR T NO. 2	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 2 7	1244 9/20 22	10.03 .2022	WP(C) - 3330/ 2022	N.K.ROU T	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-07			(S ea t No - 13 )
1 2 8	1245 0/20 22	10.03 .2022	ABLAP L- 4160/ 2020	P.K.MOH ANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 2 9	1245 1/20 22	10.03 .2022	ABLAP L- 4112/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 3 0	1245 2/20 22	10.03 .2022	BLAPL - 4558/ 2021	SARAT DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-03-08			(S ea t No - 13 )
1 3	1245 3/20	10.03 .2022	ABLAP L-	S.BISWA L	C.O .	COUR T	Order Dtd. 2022-03-09			(S ea

1	22		4096/ 2020			NO. 1				t No - 13 )
1 3 2	1245 4/20 22	10.03 .2022	BLAPL - 3041/ 2020	SURENDR A DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-03-08			(S ea t No - 13 )
1 3 3	1245 5/20 22	10.03 .2022	ABLAP L- 4095/ 2020	S.BISWA L	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 3 4	1245 6/20 22	10.03 .2022	CRLMC - 2681/ 2021	J.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-08			(S ea t No - 13 )
1 3 5	1245 7/20 22	10.03 .2022	ABLAP L- 4093/ 2020	P.JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 3 6	1245 8/20 22	10.03 .2022	ABLAP L- 2508/ 2020	C.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 13 )
1 3 7	1245 9/20 22	10.03 .2022	CRLMC - 2693/ 2021	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-08		CRIM INAL MISC -3	(S ea t No - 12 )
1 3 8	1246 0/20 22	10.03 .2022	CRLMC - 778/2 021	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2022-03-07			(S ea t No - 12

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139	1246 1/20 22	10.03 .2022	BLAPL - 3919/ 2021	MAHES DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09		(S ea t No - 12 )
140	1246 2/20 22	10.03 .2022	CRLMC - 799/2 021	S.K.ROU T	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-07		(S ea t No - 12 )
141	1246 3/20 22	10.03 .2022	CRLMC - 1757/ 2021	G.JAYAS INGH	C.O .	COUR T NO. 6	Order Dtd. 2022-03-07		(S ea t No - 12 )
142	1246 4/20 22	10.03 .2022	WP(C) - 36987 /2021	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-07		(S ea t No - 12 )
143	1246 5/20 22	10.03 .2022	ABLAP L- 1852/ 2022	P.BEHER A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08		(S ea t No - 12 )
144	1246 6/20 22	10.03 .2022	WP(C) - 36990 /2021	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-07	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
145	1246 7/20 22	10.03 .2022	WP(C) - 24037 /2019	M.K.SWA IN	C.O .	COUR T NO. 3	Order Dtd. 2022-03-09	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 0)
1	1246	10.03	ABLAP	J.P.	C.O	COUR	Order Dtd. 2022-03-08		(S

46	8/2022	.2022	L-1858/2022	KAR	.	T NO. 9 OLD				ea t No - 11 0)
147	12469/2022	10.03.2022	WP (C) - 18280/2021	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 0)
148	12470/2022	10.03.2022	WP (C) - 3557/2022	BHOJARA J SETH	C.O.	COURT NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 0)
149	12471/2022	10.03.2022	ABLAP L-1859/2022	J. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 11 0)
150	12472/2022	10.03.2022	WP (C) - 5392/2022	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(S ea t No - 11 0)
151	12473/2022	10.03.2022	WP (C) - 36539/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 12 1)
152	12474/2022	10.03.2022	WP (C) - 35607/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 11 1)
153	12475/2022	10.03.2022	CRLMP - 209/2	B.K.DALAI	C.O.	COURT NO.	Order Dtd. 2022-03-09			(S ea t

			022			17				No - 111)
154	12476/2022	10.03.2022	WP (C) - 38320/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 119)
155	12477/2022	10.03.2022	WP (C) - 5132/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
156	12478/2022	10.03.2022	ABLAP L- 1817/2022	R.R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 107)
157	12479/2022	10.03.2022	WP (C) - 5814/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
158	12480/2022	10.03.2022	CRLMP - 287/2022	M.K. PANI	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(Seat No - 114)
159	12481/2022	10.03.2022	WP (C) - 5818/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
160	12482/2022	10.03.2022	WP (C) - 5819/	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH	(Seat No - 114)

			2022			ICE'S COURT			(DIVISION BENCH)	No - 114)
161	1248 3/20 22	10.03 .2022	CRLMP - 351/2 022	CHHABI RANA	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(Seat No - 114)
162	1248 4/20 22	10.03 .2022	ABLAP L- 1867/ 2022	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 114)
163	1248 5/20 22	10.03 .2022	WP (C) - 1167/ 2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
164	1248 6/20 22	10.03 .2022	CRLMP - 355/2 022	P.K.MIS HRA	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(Seat No - 107)
165	1248 7/20 22	10.03 .2022	ABLAP L- 1867/ 2022	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 107)
166	1248 8/20 22	10.03 .2022	WP (C) - 1167/ 2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
167	1248 9/20 22	10.03 .2022	CRLMP - 2285/ 2021	R.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(Seat No

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1 6 8	1249 0/20 22	10.03 .2022	WP (C) - 1649/ 2022	TAPAN KUMAR NAYAK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No- 113)
1 6 9	1249 1/20 22	10.03 .2022	WP (C) - 25146 /2021	P.N.NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022-03-07		WRIT BRANCH-7	(Seat No- 18)
1 7 0	1249 2/20 22	10.03 .2022	ABLAP L- 1868/ 2022	D. MISHRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 18)
1 7 1	1249 3/20 22	10.03 .2022	ABLAP L- 1869/ 2022	C. RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 18)
1 7 2	1249 4/20 22	10.03 .2022	WP (C) - 5790/ 2021	P.K.LENKA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-08		WRIT BRANCH-2	(Seat No- 34)
1 7 3	1249 5/20 22	10.03 .2022	ABLAP L- 1870/ 2022	P.K. BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 34)
1 7 4	1249 6/20 22	10.03 .2022	WP (C) - 12301 /2021	A.SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-08		WRIT BRANCH-5	(Seat No- 22)

175	12497/2022	10.03.2022	BLAPL - 1008/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-09		(Seat No - 22)
176	12498/2022	10.03.2022	ABLAP L- 1871/2022	B. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 22)
177	12499/2022	10.03.2022	BLAPL - 11096/2021	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-09		(Seat No - 22)
178	12500/2022	10.03.2022	WP (C) - 12301/2021	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08	WRIT BRANCH-5	(Seat No - 22)
179	12501/2022	10.03.2022	ABLAP L- 1930/2022	S.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 22)
180	12502/2022	10.03.2022	BLAPL - 11077/2021	S. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-09		(Seat No - 22)
181	12503/2022	10.03.2022	ABLAP L- 1924/2022	P.K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 22)
182	12504/2022	10.03.2022	BLAPL - 11076/2021	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-09		(Seat No - 22)



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1 8 3	1250 5/20 22	10.03 .2022	ABLAP L- 1900/ 2022	G.K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 22 )
1 8 4	1250 6/20 22	10.03 .2022	BLAPL - 11056 /2021	A.S.PAU L	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 22 )
1 8 5	1250 7/20 22	10.03 .2022	ABLAP L- 1898/ 2022	B. SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 22 )
1 8 6	1250 8/20 22	10.03 .2022	BLAPL - 10053 /2021	MAHES DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 22 )
1 8 7	1250 9/20 22	10.03 .2022	ABLAP L- 1897/ 2022	J.K.PAD HI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 22 )
1 8 8	1251 0/20 22	10.03 .2022	ABLAP L- 1890/ 2022	N. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 22 )
1 8 9	1251 1/20 22	10.03 .2022	BLAPL - 11562 /2021	N.K.NAY AK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 22 )
1	1251	10.03	ABLAP	ASHOK	C.O	COUR	Order Dtd. 2022-03-08			(S

90	2/2022	.2022	L-1889/2022	KUMAR SAHOO	.	T NO. 9 OLD				eat No - 22)
191	1251 3/2022	10.03 .2022	ABLAP L-1861/2022	S.K.JEN A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
192	1251 4/2022	10.03 .2022	BLAPL - 11572 /2021	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No - 22)
193	1251 5/2022	10.03 .2022	ABLAP L-1888/2022	G. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
194	1251 6/2022	10.03 .2022	ABLAP L-1857/2022	N. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
195	1251 7/2022	10.03 .2022	BLAPL - 10092 /2021	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No - 22)
196	1251 8/2022	10.03 .2022	ABLAP L-1885/2022	BIJAYA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
197	1251 9/2022	10.03 .2022	BLAPL - 10382 /2021	N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No -

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198	12520/2022	10.03.2022	ABLAP L-1882/2022	D.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
199	12521/2022	10.03.2022	ABLAP L-1855/2022	P.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
200	12522/2022	10.03.2022	ABLAP L-1879/2022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
201	12523/2022	10.03.2022	BLAPL - 10683/2021	JAGANNATH KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 22)
202	12524/2022	10.03.2022	ABLAP L-1877/2022	H.K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 22)
203	12525/2022	10.03.2022	BLAPL - 9907/2021	PRAMOD CH SEJPADA	C.O.	COURT NO. 12	Order Dtd. 2022-03-28		CRIMINAL MISC -3	(Seat No - 9)
204	12526/2022	10.03.2022	ABLAP L-1844/2022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 9)
205	12527/2022	10.03.2022	ABLAP L-1872/2022	G.C. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-08			(Seat No

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2 0 6	1252 8/20 22	10.03 .2022	ABLAP L- 1843/ 2022	N.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 9)
2 0 7	1252 9/20 22	10.03 .2022	ABLAP L- 1874/ 2022	NANTU DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 9)
2 0 8	1253 0/20 22	10.03 .2022	BLAPL - 10140 /2021	M.C.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 9)
2 0 9	1253 1/20 22	10.03 .2022	ABLAP L- 1875/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 9)
2 1 0	1253 2/20 22	10.03 .2022	CRLMA - 306/2 019	N.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-08			(S ea t No - 9)
2 1 1	1253 3/20 22	10.03 .2022	ABLAP L- 1841/ 2022	J.BEHER A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 9)
2 1 2	1253 4/20 22	10.03 .2022	ABLAP L- 1876/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 9)
2 1 3	1253 5/20 22	10.03 .2022	WP (C) - 26657 /2013	B.C.PAN DA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-09			(S ea t No - 9)
2 1	1253 6/20	10.03 .2022	ABLAP L-	JAYAKRI SHNA	C.O .	COUR T	Order Dtd. 2022-03-08			(S ea

4	22		1838/ 2022	MOHAPAT RA		NO. 9 OLD				t No - 9)
2 1 5	1253 7/20 22	10.03 .2022	BLAPL - 1429/ 2022	S. DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 9)
2 1 6	1253 8/20 22	10.03 .2022	WP (C) - 6150/ 2022	G.R.PAT RA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-3	(S ea t No - 28 )
2 1 7	1253 9/20 22	10.03 .2022	ABLAP L- 1837/ 2022	BIDHU BHUSANA MOHAPAT RA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 28 )
2 1 8	1254 0/20 22	10.03 .2022	WP (C) - 5922/ 2022	M.R.ROU TRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 28 )
2 1 9	1254 1/20 22	10.03 .2022	CRLMC - 2527/ 2021	R.M. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 28 )
2 2 0	1254 2/20 22	10.03 .2022	WP (C) - 5919/ 2022	M.R.ROU TRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 28 )
2 2 1	1254 3/20 22	10.03 .2022	WP (C) - 3831/ 2022	T.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 28 )
2	1254	10.03	BLAPL	P.K.	C.O	COUR	Order Dtd. 2022-03-09			(S

2 2	4/20 22	.2022	- 332/2 022	PAL	.	T NO. 2 OLD				ea t No - 28 )
2 2 3	1254 5/20 22	10.03 .2022	ABLAP L- 1936/ 2022	A.MOHAN TY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 28 )
2 2 4	1254 6/20 22	10.03 .2022	WP (C) - 5346/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09	WRIT BRAN CH-3		(S ea t No - 13 )
2 2 5	1254 7/20 22	10.03 .2022	BLAPL - 1260/ 2022	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 13 )
2 2 6	1254 8/20 22	10.03 .2022	WP (C) - 4271/ 2022	ASHOK KUMAR PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 13 )
2 2 7	1254 9/20 22	10.03 .2022	BLAPL - 1034/ 2022	H.K. PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 13 )
2 2 8	1255 0/20 22	10.03 .2022	WP (C) - 6354/ 2022	P.L.MIS HRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 9)
2 2 9	1255 1/20 22	10.03 .2022	WP (C) - 4083/ 2022	R.K.SAR ANGI	C.O .	COUR T NO. 2	Order Dtd. 2022-03-09	WRIT BRAN CH-6		(S ea t No

						OLD				- 24 )
2 3 0	1255 2/20 22	10.03 .2022	WP (C) - 5400/ 2022	P.K.JEN A	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 24 )
2 3 1	1255 3/20 22	10.03 .2022	BLAPL - 1287/ 2022	N.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 24 )
2 3 2	1255 4/20 22	10.03 .2022	WP (C) - 37403 /2021	S.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09			(S ea t No - 24 )
2 3 3	1255 5/20 22	10.03 .2022	WP (C) - 6152/ 2022	SUSHANT A KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 24 )
2 3 4	1255 6/20 22	10.03 .2022	WP (C) - 26170 /2021	S.K.PAR IDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-4	(S ea t No - 17 )
2 3 5	1255 7/20 22	10.03 .2022	BLAPL - 1268/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 17 )
2 3 6	1255 8/20 22	10.03 .2022	WP (C) - 6192/ 2022	P.K.JEN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09			(S ea t No - 17 )
2	1255	10.03	WP (C)	SUSHANT	C.O	COUR	Order Dtd. 2022-03-09			(S

37	9/2022	.2022	- 6154/ 2022	A KUMAR MISHRA	.	T NO. 3 OLD				ea t No - 17 )
238	1256 0/2022	10.03 .2022	BLAPL - 1427/ 2022	G. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 17 )
239	1256 1/2022	10.03 .2022	WP (C) - 3036/ 2022	M.K. PAT I	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 17 )
240	1256 2/2022	10.03 .2022	WP (C) - 37402 /2021	S.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09			(S ea t No - 17 )
241	1256 3/2022	10.03 .2022	WP (C) - 6355/ 2022	P.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-7	(S ea t No - 15 )
242	1256 4/2022	10.03 .2022	BLAPL - 1020/ 2022	P. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 15 )
243	1256 5/2022	10.03 .2022	WP (C) - 5065/ 2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 15 )
244	1256 6/2022	10.03 .2022	BLAPL - 1016/ 2022	G. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-09			(S ea t No - 15 )



										15)
245	1256 7/20 22	10.03 .2022	WP(C) - 6101/ 2022	L.D.PAN DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-3	(S ea t No - 28 )
246	1256 8/20 22	10.03 .2022	BLAPL - 704/2 022	NANTU DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 28 )
247	1256 9/20 22	10.03 .2022	WP(C) - 7990/ 2016	B. K. PRAHARA J	GEN ERA L		Order Dtd. 2022-02-14			(S ea t No - 28 )
248	1257 0/20 22	10.03 .2022	CRLMP - 371/2 022	L.D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-8	(S ea t No - 42 )
249	1257 1/20 22	10.03 .2022	CRLMP - 368/2 022	MRITUNJ AY BANERJE E	C.O .	COUR T NO. 17	Order Dtd. 2022-03-09			(S ea t No - 42 )
250	1257 2/20 22	10.03 .2022	WP(C) - 6282/ 2022	BALARAM SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 42 )
251	1257 3/20 22	10.03 .2022	WP(C) - 11464 /2019	SUVENDU BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09		WRIT BRAN CH-7	(S ea t No - 48 )
255	1257 4/20	10.03 .2022	WP(C) -	BHARAT BEHERA	C.O .	COUR T	Order Dtd. 2022-03-09			(S ea

2	22		6282/ 2022			NO. 22				t No - 48 )
2 5 3	1257 5/20 22	10.03 .2022	WPC (O AC) - 2203/ 2013	A.K.PAN DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 48 )
2 5 4	1257 6/20 22	10.03 .2022	CONTC - 1652/ 2019	MR.B.B. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09	CONT EMPT		(S ea t No - 4)
2 5 5	1257 7/20 22	10.03 .2022	WP (C) - 6193/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 5 6	1257 8/20 22	10.03 .2022	WPC (O AC) - 2205/ 2013	A.K.PAN DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 4)
2 5 7	1257 9/20 22	10.03 .2022	WP (C) - 6193/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 5 8	1258 0/20 22	10.03 .2022	WPC (O A) - 261/2 011	DEBENDR A BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-09			(S ea t No - 4)
2 5 9	1258 1/20 22	10.03 .2022	WP (C) - 6198/ 2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 0	1258 2/20 22	10.03 .2022	CMP- 436/2 021	P.NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-03-07			(S ea t No -

										4)
2 6 1	1258 3/20 22	10.03 .2022	WP (C) - 6133/ 2022	BALARAM SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 2	1258 4/20 22	10.03 .2022	MACA- 894/2 015	D.C.DEY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 3	1258 5/20 22	10.03 .2022	WP (C) - 6327/ 2022	P. K. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 4	1258 6/20 22	10.03 .2022	CMP- 436/2 021	P. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-03-07			(S ea t No - 4)
2 6 5	1258 7/20 22	10.03 .2022	WP (C) - 6272/ 2022	SUBRATA PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 6	1258 8/20 22	10.03 .2022	BLAPL - 8307/ 2021	S.K.SUB UDHI	C.O .	COUR T NO. 12	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 7	1258 9/20 22	10.03 .2022	WP (C) - 3503/ 2022	T.K.J. SAMANTA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 8	1259 0/20 22	10.03 .2022	WP (C) - 6305/ 2022	ACHYUTA NANDA PATTANA IK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 6 9	1259 1/20 22	10.03 .2022	BLAPL - 8120/ 2021	J.P.KAR	C.O .	COUR T NO. 12	Order Dtd. 2022-03-09			(S ea t No

										- 4)
2 7 0	1259 2/20 22	10.03 .2022	WPC (O A) - 995/2 008	PRAVAT BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 4)
2 7 1	1259 3/20 22	10.03 .2022	WP (C) - 3559/ 2022	GIRIDHA RI SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 7 2	1259 4/20 22	10.03 .2022	CMP- 142/2 022	K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-08			(S ea t No - 4)
2 7 3	1259 5/20 22	10.03 .2022	BLAPL - 618/2 022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09			(S ea t No - 4)
2 7 4	1259 6/20 22	10.03 .2022	CMP- 142/2 022	J. PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-03-08			(S ea t No - 4)
2 7 5	1259 7/20 22	10.03 .2022	ABLAP L- 1821/ 2022	DAYANID HI MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 4)
2 7 6	1259 8/20 22	10.03 .2022	BLAPL - 7227/ 2021	H.K. TRI PATHY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 4)
2 7 7	1259 9/20 22	10.03 .2022	WP (C) - 6147/ 2022	J.K. KHA NDAYATR AY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 4)
2 7 8	1260 0/20 22	10.03 .2022	WP (C) - 26658	BISHNU CH. PANDA	C.O .	COUR T NO.	Order Dtd. 2022-03-09			(S ea t

			/2013			16				No - 4)
279	1260 1/20 22	10.03 .2022	BLAPL - 8319/ 2021	A.S.PAUL	C.O.	COURT NO. 12	Order Dtd. 2022-03-09			(Seat No - 4)
280	1260 2/20 22	10.03 .2022	ABLAP L- 1617/ 2022	M.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 4)
281	1260 3/20 22	10.03 .2022	BLAPL - 8329/ 2021	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-03-09			(Seat No - 4)
282	1260 4/20 22	10.03 .2022	ABLAP L- 156/2 022	A.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 4)
283	1260 5/20 22	10.03 .2022	WP (C) - 26659 /2013	BISHNU CH. PANDA	C.O.	COURT NO. 16	Order Dtd. 2022-03-09			(Seat No - 4)
284	1260 6/20 22	10.03 .2022	BLAPL - 6935/ 2021	S.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No - 4)
285	1260 7/20 22	10.03 .2022	ABLAP L- 16021 /2021	S.K.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 4)
286	1260 8/20 22	10.03 .2022	WP (C) - 14234 /2011	A.K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-09			(Seat No - 4)
288	1260 9/20	10.03 .2022	ABLAP L-	A.MOHANTY	C.O.	COURT	Order Dtd. 2022-03-08			(Seat

7	22		1934/ 2022			NO. 9 OLD				t No - 4)
2 8 8	1261 0/20 22	10.03 .2022	BLAPL - 7155/ 2021	S.MOHAN TY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-07			(S ea t No - 4)
2 8 9	1261 1/20 22	10.03 .2022	ABLAP L- 1916/ 2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 4)
2 9 0	1261 2/20 22	10.03 .2022	WPC(O A)- 256/2 010	S. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 4)
2 9 1	1261 3/20 22	10.03 .2022	ABLAP L- 1920/ 2022	S.P. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 4)
2 9 2	1261 4/20 22	10.03 .2022	WPC(O A)- 890/2 017	S. SAHOO	GEN ERA L		Order Dtd. 2022-02-28	OA Bran ch		(S ea t No - 1)
2 9 3	1261 5/20 22	10.03 .2022	ABLAP L- 1826/ 2022	N.K. ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 1)
2 9 4	1261 6/20 22	10.03 .2022	ITA- 20/20 14	T.K. NAYAK	C.O .	DR (J)	Order Dtd. 2022-03-04			(S ea t No - 1)
2 9 5	1261 7/20 22	10.03 .2022	ABLAP L- 1902/ 2022	R.K.MOH ABHOI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-28			(S ea t No - 1)
2	1261	10.03	WPC(O	S.	GEN		Order Dtd. 2022-02-28	OA	(S	

96	8/2022	.2022	A) - 891/2017	SAHOO	ERL				Branch	Seat No - 1)
297	12619/2022	10.03.2022	ABLAP L- 1419/2022	S.K.BHA NJADEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No - 1)
298	12620/2022	10.03.2022	FAO- 241/2021	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		MISC . APPEAL SEC.	(Seat No - 1)
299	12621/2022	10.03.2022	WP (C) - 6353/2004	I. PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 1)
300	12622/2022	10.03.2022	MACA- 210/2021	M.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No - 1)
301	12623/2022	10.03.2022	WP (C) - 16597/2006	K. SAHOO	C.O.	IN CHAMBERS	Order Dtd. 2022-03-08			(Seat No - 1)
302	12624/2022	10.03.2022	WP (C) - 12096/2005	H. K. MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2022-03-08			(Seat No - 1)
303	12625/2022	10.03.2022	MACA- 210/2021	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No - 1)
304	12626/2022	10.03.2022	WP (C) - 6210/2022	P.K. PATRI	C.O.	CHIEF JUSTICE'S COUR	Order Dtd. 2022-03-08			(Seat No - 1)

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305	12627/2022	10.03.2022	WP (C) - 35272/2020	N.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
306	12628/2022	10.03.2022	WP (C) - 15345/2009	A. K. SARANGI	C.O.	COURT NO. 5	Order Dtd. 2022-03-08			(Seat No - 116)
307	12629/2022	10.03.2022	WP (C) - 521/2022	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No - 116)
308	12630/2022	10.03.2022	WP (C) - 5840/2022	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No - 116)
309	12631/2022	10.03.2022	WP (C) - 10228/2006	RASHMI RANJAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No - 116)
310	12632/2022	10.03.2022	WP (C) - 5840/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No - 116)
311	12633/2022	10.03.2022	WP (C) - 588/2022	A. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-09			(Seat No - 116)
311	12634/2022	10.03.2022	WP (C) -	S.K. SAHU	C.O.	CHIEF	Order Dtd. 2022-03-07			(Seat No - 116)



2	22		5718/ 2022			JUST ICE' S COUR T				t No - 11 6)
3 1 3	1263 5/20 22	10.03 .2022	WP (C) - 13572 /2012	S.K.SAH OO	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 9)
3 1 4	1263 6/20 22	10.03 .2022	WP (C) - 5718/ 2022	S.K. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-07			(S ea t No - 11 9)
3 1 5	1263 7/20 22	10.03 .2022	WP (C) - 18474 /2019	M.R.MAL LA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 9)
3 1 6	1263 8/20 22	10.03 .2022	WP (C) - 11781 /2010	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-24			(S ea t No - 11 9)
3 1 7	1263 9/20 22	10.03 .2022	CMP- 1855/ 2016	P K MOHANTY	GEN ERA L		Order Dtd. 2017-08-23	2016 -12- 21	WRIT BRAN CH-6	(S ea t No - 25 )
3 1 8	1264 0/20 22	10.03 .2022	WP (C) - 3990/ 2022	R.K.MAH ABHOI	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 25 )
3 1 9	1264 1/20 22	10.03 .2022	WP (C) - 9428/ 2010	A.K. ROUT	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-03-04			(S ea t No - )

						COURT				25)
320	1264 2/20 22	10.03 .2022	WP(C) - 40132 /2021	R.K.MAH ABHOI	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No- 25)
321	1264 3/20 22	10.03 .2022	WP(C) - 8927/ 2007	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No- 25)
322	1264 4/20 22	10.03 .2022	CONTC - 5828/ 2021	K.DANG	C.O.	COURT NO. 25	Order Dtd. 2022-03-09	CONT EMPT		(Seat No- 1)
323	1264 5/20 22	10.03 .2022	WP(C) - 8927/ 2007	P.CH. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No- 1)
324	1264 6/20 22	10.03 .2022	ABLAP L- 1313/ 2022	S.K.JEN A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 1)
325	1264 7/20 22	10.03 .2022	ABLAP L- 491/2 022	P.K.DAS H	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 1)
326	1264 8/20 22	10.03 .2022	ABLAP L- 1926/ 2022	BYOMAKE SH TRIPATH Y	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 1)
327	1264 9/20 22	10.03 .2022	ABLAP L- 1940/ 2022	B.MOHAP ATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No- 1)
3	1265	10.03	ABLAP	B.MOHAP	C.O.	COURT	Order Dtd. 2022-03-08			(S

28	0/2022	.2022	L-1935/2022	ATRA	.	T NO. 9 OLD				ea t No - 1)
329	1265 1/2022	10.03 .2022	ABLAP L- 1805/ 2022	S.CHOU DHARY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 1)
330	1265 2/2022	10.03 .2022	WP (C) - 16810 /2016	D.NAYAK	GEN ERA L		Order Dtd. 2022-02-28		WRIT BRAN CH-8	(S ea t No - 42 )
331	1265 3/2022	10.03 .2022	WA- 115/2 019	D.NAYAK	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 42 )
332	1265 4/2022	10.03 .2022	ABLAP L- 1802/ 2022	R.K.BAR IK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 42 )
333	1265 5/2022	10.03 .2022	BLAPL - 1241/ 2022	S. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 42 )
334	1265 6/2022	10.03 .2022	ABLAP L- 1707/ 2022	NIRANJA N MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 42 )
335	1265 7/2022	10.03 .2022	ABLAP L- 1703/ 2022	B.N.SAH U	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 42 )

336	12658/2022	10.03.2022	ABLAP L-1815/2022	P.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 42)
337	12659/2022	10.03.2022	ABLAP L-1813/2022	PRIYA RANJAN SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 42)
338	12660/2022	10.03.2022	ABLAP L-1812/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 42)
339	12661/2022	10.03.2022	ABLAP L-1806/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08		(Seat No - 42)
340	12662/2022	10.03.2022	MACA-82/2021	R.K.MOH APATRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		(Seat No - 42)
341	12663/2022	10.03.2022	MACA-82/2021	S.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		(Seat No - 42)
342	12664/2022	10.03.2022	FAO-232/2014	M/S.KAPILA CH.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		(Seat No - 42)
343	12665/2022	10.03.2022	FAO-232/2014	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		(Seat No - 42)

										-42)
344	12666/2022	10.03.2022	MACA-626/2019	S SWAIN	GENERAL		Order Dtd. 2021-12-21		MISC . APPEAL SEC.	(Seat No - 1)
345	12667/2022	10.03.2022	FAO-327/2021	S.SWAIN	C.O .	COURT NO. 25	Order Dtd. 2022-03-08		MISC . APPEAL SEC.	(Seat No - 1)
346	12668/2022	10.03.2022	CRLMC - 527/2022	P.K.LENKA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 1)
347	12669/2022	10.03.2022	MACA-741/2019	RAJAT DAS	C.O .	DR (J)	Order Dtd. 2022-03-08		MISC . APPEAL SEC.	(Seat No - 6)
348	12670/2022	10.03.2022	MACA-70/2019	P.K.LENKA	C.O .	COURT NO. 10	Order Dtd. 2022-03-08		MISC . APPEAL SEC.	(Seat No - 7)
349	12671/2022	10.03.2022	MACA-33/2020	S.B.DAS	C.O .	COURT NO. 25	Judgement Dtd. 5000-01-01			(Seat No - 7)
350	12672/2022	10.03.2022	ABLAP L-2962/2020	RAHUL SETHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 7)
351	12673/2022	10.03.2022	ABLAP L-4243/2020	PRADIPTA KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 7)
35	12674/2022	10.03.2022	MACA-33/20	C.R.NAYAK	C.O .	COURT	Order Dtd. 2022-03-08			(Seat

2	22		20			NO. 25				t No - 7)
3 5 3	1267 5/20 22	10.03 .2022	CRLMC - 1339/ 2020	S DASH	GEN ERA L		Order Dtd. 2021-12-08		CRIM INAL MISC -1	(S ea t No - 7)
3 5 4	1267 6/20 22	10.03 .2022	FAO- 825/2 018	P.K. LENKA	C.O .	DR (J)	Order Dtd. 2022-03-08		MISC . APPE AL SEC.	(S ea t No - 5)
3 5 5	1267 7/20 22	10.03 .2022	RSA- 113/2 021	S.MOHAR ANA	C.O .	COUR T NO. 23	Order Dtd. 2022-03-08		SECO ND APPE AL	(S ea t No - 6)
3 5 6	1267 8/20 22	10.03 .2022	RSA- 178/2 019	D.NAYAK	C.O .	DR (J)	Order Dtd. 2022-03-08		SECO ND APPE AL	(S ea t No - 5)
3 5 7	1267 9/20 22	10.03 .2022	WP (C) - 5537/ 2021	SIBAPRA SAD SETHY	GEN ERA L		Order Dtd. 2021-03-01			(S ea t No - 5)
3 5 8	1268 0/20 22	10.03 .2022	ABLAP L- 4191/ 2020	L. ACHARI	C.O .	COUR T NO. 2	Order Dtd. 2022-03-09			(S ea t No - 5)
3 5 9	1268 1/20 22	10.03 .2022	ABLAP L- 4193/ 2020	L. ACHARI	C.O .	COUR T NO. 2	Order Dtd. 2022-03-09			(S ea t No - 5)
3 6 0	1268 2/20 22	10.03 .2022	ABLAP L- 4221/ 2020	D. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-03-09			(S ea t No - 5)
3	1268	10.03	ABLAP	BISWAJI	C.O	COUR	Order Dtd. 2022-03-09			(S

61	3/2022	.2022	L-4199/2020	T MOHAPATRA	.	T NO. 2 OLD				eat No - 5)
362	12684/2022	10.03.2022	ABLAP L-4175/2020	D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-03-09			(Seat No - 5)
363	12685/2022	10.03.2022	ABLAP L-4155/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-09			(Seat No - 5)
364	12686/2022	10.03.2022	ABLAP L-4147/2020	H.N.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2022-03-09			(Seat No - 5)
365	12687/2022	10.03.2022	ABLAP L-4190/2020	L. ACHARI	C.O.	COURT NO. 2	Order Dtd. 2022-03-09			(Seat No - 5)
366	12688/2022	10.03.2022	BLAPL - 8280/2021	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Seat No - 5)
367	12689/2022	10.03.2022	BLAPL - 8312/2021	PRAKASH KUMAR JENA	C.O.	COURT NO. 12	Order Dtd. 2022-03-09			(Seat No - 5)
368	12690/2022	10.03.2022	CRLMC - 458/2022	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 5)
369	12691/2022	10.03.2022	BLAPL - 8355/2021	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-03-09			(Seat No - 5)

370	1269 2/20 22	10.03 .2022	WP (C) - 4199/ 2022	B. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-09		(S ea t No - 5)
371	1269 3/20 22	10.03 .2022	WP (C) - 5915/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-07		(S ea t No - 5)
372	1269 4/20 22	10.03 .2022	ABLAP L- 13160 /2019	GYANA RANJAN PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-08		(S ea t No - 5)
373	1269 5/20 22	10.03 .2022	ABLAP L- 1925/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08		(S ea t No - 5)
374	1269 6/20 22	10.03 .2022	ABLAP L- 5739/ 2020	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-03-08		(S ea t No - 5)
375	1269 7/20 22	10.03 .2022	CONTC (CP) - 241/2 017	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-08		(S ea t No - 5)
376	1269 8/20 22	10.03 .2022	CONTC (CPC) - 381/2 018	MIHIR KUMAR DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-08		(S ea t No - 5)
377	1269 9/20 22	10.03 .2022	BLAPL - 6641/ 2021	GANESWA R JAYASIN GH	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09		(S ea t No - 5)
378	1270 0/20 22	10.03 .2022	BLAPL - 172/2 022	R. R. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-03-09		(S ea t No -



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379	1270 1/20 22	10.03 .2022	BLAPL - 8200/ 2021	SAILEND RA BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-03-09			(S ea t No - 5)
380	1270 2/20 22	10.03 .2022	ABLAP L- 1938/ 2022	B.R. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
381	1270 3/20 22	10.03 .2022	MACA- 311/2 010	P.C.BEH ERA	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 5)
382	1270 4/20 22	10.03 .2022	ABLAP L- 1931/ 2022	BINDU SAGAR SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
383	1270 5/20 22	10.03 .2022	ABLAP L- 1929/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
384	1270 6/20 22	10.03 .2022	ABLAP L- 1927/ 2022	SAILEND RA BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
385	1270 7/20 22	10.03 .2022	ABLAP L- 1800/ 2022	N.K.NAY AK	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 5)
386	1270 8/20 22	10.03 .2022	WP (C) - 4204/ 2022	NIRANJA N MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 5)
387	1270 9/20 22	10.03 .2022	WP (C) - 5063/ 2022	A.K.MIS HRA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No

										- 5)
3 8 8	1271 0/20 22	10.03 .2022	CONTC (CPC) - 113/2 019	G.SUNDA RA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 5)
3 8 9	1271 1/20 22	10.03 .2022	ABLAP L- 1921/ 2022	J.P.KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 0	1271 2/20 22	10.03 .2022	ABLAP L- 1919/ 2022	S.P. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 1	1271 3/20 22	10.03 .2022	ABLAP L- 1918/ 2022	M.K. PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 2	1271 4/20 22	10.03 .2022	ABLAP L- 1913/ 2022	BIKRAM BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 3	1271 5/20 22	10.03 .2022	ABLAP L- 1907/ 2022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 4	1271 6/20 22	10.03 .2022	ABLAP L- 1915/ 2022	AJIT KUMAR SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 5	1271 7/20 22	10.03 .2022	ABLAP L- 1906/ 2022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 6	1271 8/20 22	10.03 .2022	ABLAP L- 1904/ 2022	D.K.MAL LICK	C.O .	COUR T NO.	Order Dtd. 2022-03-28			(S ea t

			2022			9 OLD				No - 5)
3 9 7	1271 9/20 22	10.03 .2022	ABLAP L- 1881/ 2022	R.K.BAR IK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 8	1272 0/20 22	10.03 .2022	ABLAP L- 1899/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
3 9 9	1272 1/20 22	10.03 .2022	ABLAP L- 1896/ 2022	T.K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 0	1272 2/20 22	10.03 .2022	ABLAP L- 1894/ 2022	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 1	1272 3/20 22	10.03 .2022	ABLAP L- 1893/ 2022	P.K.BEH ERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 2	1272 4/20 22	10.03 .2022	ABLAP L- 1891/ 2022	P.K.BEH ERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 3	1272 5/20 22	10.03 .2022	ABLAP L- 1866/ 2022	B.B.MAL LICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 4	1272 6/20 22	10.03 .2022	ABLAP L- 1863/ 2022	S.K.SIN GH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0	1272 7/20	10.03 .2022	ABLAP L-	S.K.SIN GH	C.O .	COUR T	Order Dtd. 2022-03-08			(S ea

5	22		1862/ 2022			NO. 9 OLD				t No - 5)
4 0 6	1272 8/20 22	10.03 .2022	ABLAP L- 1853/ 2022	S.R. TRIPATH Y	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 7	1272 9/20 22	10.03 .2022	ABLAP L- 1846/ 2022	R.K.MOH APATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 8	1273 0/20 22	10.03 .2022	ABLAP L- 1842/ 2022	NIRANJA N SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 0 9	1273 1/20 22	10.03 .2022	ABLAP L- 1835/ 2022	B.B. ROUTRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 1 0	1273 2/20 22	10.03 .2022	ABLAP L- 1823/ 2022	A.K.MOH ANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 1 1	1273 3/20 22	10.03 .2022	ABLAP L- 1810/ 2022	H.K.MAH ANTA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 1 2	1273 4/20 22	10.03 .2022	ABLAP L- 1804/ 2022	S.K.SIN GH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4 1 3	1273 5/20 22	10.03 .2022	ABLAP L- 1601/ 2022	R.K.DEH URY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 5)
4	1273	10.03	CMP-	N.C.	C.O	COUR	Order Dtd. 2022-03-07			(S

14	6/2022	.2022	802/2021	SINHA	.	T NO. 22				ea t No - 5)
415	12737/2022	10.03.2022	CMP-802/2021	P.K.PATRI	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(S ea t No - 5)
416	12738/2022	10.03.2022	OJC-7427/2000	S.DAS	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-09			(S ea t No - 5)
417	12739/2022	10.03.2022	WP (C) - 5739/2022	P.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-09	WRIT BRAN CH-7		(S ea t No - 48 )
418	12740/2022	10.03.2022	OJC-7359/2000	P. MOHANTY	C.O.	CH	Order Dtd. 2022-03-09			(S ea t No - 48 )
419	12741/2022	10.03.2022	WP (C) - 6371/2022	C.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-09			(S ea t No - 48 )
420	12742/2022	10.03.2022	CONTR - 9/2022	MR. SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-09			(S ea t No - 48 )
421	12743/2022	10.03.2022	CMP-164/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-09			(S ea t No - 48 )

4 2 2	1274 4/20 22	10.03 .2022	CMP- 168/2 022	KARTIK CHANDRA TRIPATH Y	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 48 )
4 2 3	1274 5/20 22	10.03 .2022	OJC- 14572 /1999	B.B.SWA IN	C.O .	COUR T NO. 24	Order Dtd. 2022-03-08		WRIT BRAN CH-3	(S ea t No - 11 )
4 2 4	1274 6/20 22	10.03 .2022	CMP- 169/2 022	H.S. PAIKRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 2 5	1274 7/20 22	10.03 .2022	BLAPL - 8696/ 2021	P.DASMO HAPATRA	C.O .	COUR T NO. 12	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 2 6	1274 8/20 22	10.03 .2022	BLAPL - 6193/ 2021	N.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 2 7	1274 9/20 22	10.03 .2022	WP (C) - 40849 /2021	N.K.ROU T	C.O .	COUR T NO. 3	Order Dtd. 2022-03-07			(S ea t No - 11 )
4 2 8	1275 0/20 22	10.03 .2022	WP (C) - 2902/ 2022	CHITTAR ANJAN DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-03-07			(S ea t No - 11 )
4 2 9	1275 1/20 22	10.03 .2022	CRLMP - 283/2 022	S.K.SAM ANTARAY	C.O .	COUR T NO. 17	Order Dtd. 2022-03-09			(S ea t No )

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4 3 0	1275 2/20 22	10.03 .2022	CRLMP - 1383/ 2021	S.R.PAT TANAIAK	C.O T .	COUR T NO. 17	Order Dtd. 2022-03-08			(S ea t No - 11 )
4 3 1	1275 3/20 22	10.03 .2022	WP(C) - 1776/ 2022	M.BARAL	C.O T .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 3 2	1275 4/20 22	10.03 .2022	WP(C) - 5233/ 2022	R.C.MAL LICK	C.O T .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 3 3	1275 5/20 22	10.03 .2022	WP(C) - 29548 /2021	P.K.MOH ANTY	C.O T .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 3 4	1275 6/20 22	10.03 .2022	WP(C) - 6074/ 2022	J.BEHER A	C.O T .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 3 5	1275 7/20 22	10.03 .2022	ABLAP L- 17820 /2019	B. N. SAHU	C.O T .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 11 )
4 3 6	1275 8/20 22	10.03 .2022	ABLAP L- 13475 /2019	S. K. ROUT	C.O T .	COUR T NO. 25	Order Dtd. 2022-03-09			(S ea t No - 11 )
4	1275	10.03	ABLAP	A.	C.O	COUR	Order Dtd. 2022-03-09		CRIM	(S

37	9/2022	.2022	L-18344/2016	MOHANTY	.	T NO. 25			INAL MISC -3	ea t No - 12 )
438	1276 0/2022	10.03 .2022	CMP-802/2019	R.K.MOH APATRA	GEN ERA L		Order Dtd. 2021-12-06			(S ea t No - 12 )
439	1276 1/2022	10.03 .2022	ABLAP L-3598/2020	B.N. SARANGI	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 12 )
440	1276 2/2022	10.03 .2022	ABLAP L-9704/2017	D. SETHI	GEN ERA L		Order Dtd. 2018-06-26		CRMI NAL MISC -2	(S ea t No - 10 )
441	1276 3/2022	10.03 .2022	WP(C) -33471/2021	S.K.BIS WAL	GEN ERA L		Order Dtd. 2021-10-28			(S ea t No - 10 )
442	1276 4/2022	10.03 .2022	BLAPL -1455/2022	N.K.NAY AK	C.O .	COUR T NO. 11	Order Dtd. 2022-03-10			(S ea t No - 10 )
443	1276 5/2022	10.03 .2022	WP(C) -14992/2005	N.K.ROU T	GEN ERA L		Order Dtd. 2005-12-12		WRIT BRAN CH-5	(S ea t No - 47 )
444	1276 6/2022	10.03 .2022	WP(C) -6779/2015	T. BAG	GEN ERA L		Order Dtd. 2016-01-27		WRIT BRAN CH-9	(S ea t No - )



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445	12767/2022	10.03.2022	CRLA-465/2018	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 5)
446	12768/2022	10.03.2022	CRLA-732/2018	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 5)
447	12769/2022	10.03.2022	CRLA-337/2017	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 2)
448	12770/2022	10.03.2022	CRLA-60/2019	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 6)
449	12771/2022	10.03.2022	CRLA-444/2018	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 5)
450	12772/2022	10.03.2022	CRLA-9/2017	P.K.MOHANTY	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 2)
451	12773/2022	10.03.2022	BLAPL - 7804/2021	P.K.MOHANTY	GENERAL		Order Dtd. 2022-02-23			(Seat No - 2)
452	12774/2022	10.03.2022	RSA-17/2006	M/S.ATL BEHARI MOHANTY	GENERAL		Entire Order		SECOND APPEAL	(Seat No - 4)
453	12775/2022	10.03.2022	CONTC (CPC) -	M/S JYOSTNARANI	GENERAL		Order Dtd. 2022-02-17			(Seat

			491/2 017	RATH					No - 4)
4 5 4	1277 6/20 22	10.03 .2022	ABLAP L- 13807 /2019	P.K.RAT H	GEN ERA L		Order Dtd. 2021-09-08		(S ea t No - 4)
4 5 5	1277 7/20 22	10.03 .2022	ABLAP L- 10570 /2020	P.K.BAR IK	GEN ERA L		Order Dtd. 2022-02-15		(S ea t No - 4)
4 5 6	1277 8/20 22	10.03 .2022	RSA- 472/2 006	P.K.MIS HRA	GEN ERA L		Order Dtd. 2022-02- 28Judgement Dtd. 2022-02- 28,	ORDE R DT- 2022 /03/ 09	(S ea t No - 4)
4 5 7	1277 9/20 22	10.03 .2022	WP (C) - 23476 /2019	S.C. SUNADAR A	GEN ERA L		Order Dtd. 2019-11-28		(S ea t No - 4)
4 5 8	1278 0/20 22	10.03 .2022	WP (C) - 3931/ 2022	RITURAN JAN CHHOTAR AY	GEN ERA L		Order Dtd. 2022-02-16		(S ea t No - 4)
4 5 9	1278 1/20 22	10.03 .2022	WP (C) - 6085/ 2022	M.R. KHATUA	GEN ERA L		Order Dtd. 2022-03-09		(S ea t No - 4)
4 6 0	1278 2/20 22	10.03 .2022	WP (C) - 5110/ 2011	S.S.BIS WAL	GEN ERA L		Order Dtd. 2012-03-27	WRIT BRAN CH-6	(S ea t No - 24 )
4 6 1	1278 3/20 22	10.03 .2022	WP (C) - 36020 /2021	K.S. SAHU	GEN ERA L		Order Dtd. 2021-11-22		(S ea t No - 24 )

4 6 2	1278 4/20 22	10.03 .2022	WP (C) - 17544 /2016	P.L. MISHRA	GEN ERA L		Entire Order		WRIT BRAN CH-9	(S ea t No - 51 )
4 6 3	1278 5/20 22	10.03 .2022	WP (C) - 17539 /2016	P.L. MISHRA	GEN ERA L		Entire Order		WRIT BRAN CH-9	(S ea t No - 51 )
4 6 4	1278 6/20 22	10.03 .2022	WP (C) - 17541 /2016	P.L. MISHRA	GEN ERA L		Entire Order		WRIT BRAN CH-9	(S ea t No - 51 )
4 6 5	1278 7/20 22	10.03 .2022	WP (C) - 17536 /2016	P.L. MISHRA	GEN ERA L		Entire Order		WRIT BRAN CH-9	(S ea t No - 51 )
4 6 6	1278 8/20 22	10.03 .2022	WP (C) - 23835 /2021	P. PANDA	GEN ERA L		Order Dtd. 2021-08-16			(S ea t No - 51 )
4 6 7	1278 9/20 22	10.03 .2022	WP (C) - 23837 /2021	P. PANDA	GEN ERA L		Order Dtd. 2021-08-16			(S ea t No - 51 )
4 6 8	1279 0/20 22	10.03 .2022	WP (C) - 23839 /2021	P. PANDA	GEN ERA L		Order Dtd. 2021-08-16			(S ea t No - 51 )
4 6 9	1279 1/20 22	10.03 .2022	FAO- 88/20 18	P. PANDA	GEN ERA L		Order Dtd. 2019-10-15			(S ea t No

										-51)
470	1279 2/20 22	10.03 .2022	CONTC - 932/2 022	P.L. MISHRA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 51 )
471	1279 3/20 22	10.03 .2022	TRPCR L- 11/20 12	R.K.MOH ABHOI	GEN ERA L		Order Dtd. 2021-09-01			(S ea t No - 51 )
472	1279 4/20 22	10.03 .2022	CONTC - 7845/ 2021	S.N. SHARMA	GEN ERA L		Order Dtd. 2022-01-31			(S ea t No - 51 )
473	1279 5/20 22	10.03 .2022	OJC- 9449/ 1993	BISHNU PRIYA PANI	GEN ERA L		Entire Order	WRIT BRAN CH-6		(S ea t No - 25 )
474	1279 6/20 22	10.03 .2022	WPC (O A) - 555/2 019	R. MAHABHO I	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 25 )
475	1279 7/20 22	10.03 .2022	WPC (O A) - 728/2 005	MADAN DAS	GEN ERA L		Order Dtd. 2021-12-20			(S ea t No - 25 )
476	1279 8/20 22	10.03 .2022	ABLAP L- 1917/ 2022	A.K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-08			(S ea t No - 25 )
4	1279	10.03	WP (C)	R. K.	C.O	COUR	Order Dtd. 2022-03-10	WRIT	(S	

7 7	9/20 22	.2022	- 6191/ 2022	BARIK	.	T NO. 23			BRAN CH-3	ea t No - 28 )
4 7 8	1280 0/20 22	10.03 .2022	CONTC - 522/2 009	B. N. SHADANG I	GEN ERA L		Order Dtd. 2017-07-31		CONT EMPT	(S ea t No - 1)